

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

ORDER SHEET
ORDERS OF THE TRIBUNAL

07.01.2009

OA No.05/2009

Mr.P.N.Jatti, counsel for applicant

Heard the learned counsel for the applicant.

For the reasons dictated separately, the OA stands disposed of at admission stage.


(B.L.KHATRI)
Admv.Member


(M.L.CHAUHAN)
Judl.Member

R/

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL,
JAIPUR BENCH

JAIPUR, this the 7th day of January, 2009

CORAM:

HON'BLE MR.M.L.CHAUHAN, MEMBER (JUDICIAL)
HON'BLE MR. B.L.KHATRI, MEMBER (ADMINISTRATIVE)

ORIGINAL APPLICATION No.3/2009

Ram Kishor
s/o Ganga Singh,
r/o Syalawas Khurd,
Sikandra Road,
Bandikui-Ward No.7,
Presently working as
Kanta Wala,
Railway Station Ramgarh,
Alwar.

.. Applicant

(By Advocate: Shri P.N.Jatti)

Versus

1. Union of India
Through The General Manager,
North West Railway,
Jaipur
2. Union of India
Through the General Manager,
North Central Railway,
Allahabad.
3. Divisional Railway Manager,
North Central Railway,
Agra.
4. Divisional Railway Manager,
North Western Railway,
Jaipur.

.. Respondent

(By Advocate: -----)

ORIGINAL APPLICATION No.4/2009

Pyare Lal
 s/o Lachman,
 r/o Railay Quarter, Railway Station,
 Brij Nagar, Distt. Bharatpur,
 Presently working as
 Gate Man, Brij Nagar Railway Station.

.. Applicant

(By Advocate: Shri P.N.Jatti)

Versus

1. Union of India
 Through The General Manager,
 North West Railway,
 Jaipur
2. Union of India
 Through the General Manager,
 North Central Railway,
 Allahabad.
3. Divisional Railway Manager,
 North Central Railway,
 Agra.
4. Divisional Railway Manager,
 North Western Railway,
 Jaipur.

.. Respondent

(By Advocate: -----)

ORIGINAL APPLICATION No.5/2009

Ganga Sahai
 s/o Shri Tunda
 r/o Railway Station,
 Brij Nagar,
 Presently working as
 Painter in Grade-III

.. Applicant

(By Advocate: Shri P.N.Jatti)

Versus

1. Union of India
Through The General Manager,
North West Railway,
Jaipur
2. Union of India
Through the General Manager,
North Central Railway,
Allahabad.
3. Divisional Railway Manager,
North Central Railway,
Agra.
4. Divisional Railway Manager,
North Western Railway,
Jaipur.

... Respondent

(By Advocate: -----)

ORIGINAL APPLICATION No. 6/2009

Ramhet
s/o Nehu Ram
r/o Village Khora Kalan,
Distt. Dausa,
Presently working as Cable Man,
Railway Station Brij Nagar,
Distt. Bharatpur.

.. Applicant

(By Advocate: Shri P.N.Jatti)

Versus

1. Union of India
Through The General Manager,
North West Railway,
Jaipur
2. Union of India
Through the General Manager,
North Central Railway,
Allahabad.
3. Divisional Railway Manager,
North Central Railway,
Agra.

4. Divisional Railway Manager,
North Western Railway,
Jaipur.

... Respondent

(By Advocate: -----)

ORDER (ORAL)

By this common order, we propose to dispose of these OAs as grievance of the applicants in these cases is that before formation of the new zonal railway i.e. North Western Railway, the applicants were working in Jaipur Division and after formation of the new zonal railway, they have been asked to work under Agra Division, which course was not permissible for the respondents, in any case, it was incumbent upon the respondents to ask options of the applicants if they were to be posted in Agra Division. It is further pleaded that the applicants have made representation Ann.A1 to respondent No.3 which has not been decided so far.

2. We have heard the learned counsel for the applicant at admission stage. We are of the view that the present OAs can be disposed of at this stage with a direction to the applicants to file appropriate representation before respondent No.3 and 4 i.e. Divisional Railway Manager, North Western Railway, Jaipur and Divisional Railway Manager, North Central Railway, Agra within a period of one month from today.

In case such representation is filed by the applicants, the aforesaid authorities will decide the same by passing a reasoned and speaking order within a period of two months from the date of receipt thereof.

3. With these observations, the aforesaid OAs stand disposed of at admission stage. No costs. /

(B.L.KHATRI)

Admv. Member

(M.L.CHAUHAN)

Judl.Member

R/